



भारतीय प्रतिस्पर्धा आयोग
COMPETITION COMMISSION OF INDIA
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Fair Competition
 For Greater Good

REGIS. No. A-12011/03/2017-HR

Dated: 10th August, 2018.**OFFICE MEMORANDUM**

Sub: Filling up of posts in the office of Director General, CCI on deputation basis.

The Competition Commission of India (CCI) on behalf of the Ministry of Corporate Affairs invites applications for filling up of following Professional and Support Staff posts on deputation on foreign service terms basis in the O/o. DG, CCI. The details of the posts along with eligibility criteria, educational qualification/experience etc. required for each category of post is given in the enclosed Annexure-I & II.

S. No.	Name of the post	No. of posts@	New Pay Scale / Pre-revised scale
A. Professional Staff:			
1.	Additional Director General	02	Level 13A (Rs.131100-216600)/ [PB-4 + GP Rs.8900]
2.	Joint Director General	04	Level 13 (Rs.123100-215900)/ [PB-4 + GP Rs.8700]
3.	Deputy Director General	10	Level 12 (Rs.78800-209200) / [PB-3 + GP Rs.7600]
B. Support Staff:			
4.	Office Manager (CS)	02	Level 9 (Rs.53100-167800) / [PB-2 + GP Rs.5400]

@ The vacancies are liable to change without notice.

2. Applicants must be employees of Central or State Governments, Government Companies or Autonomous Bodies or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions etc. of Central/State Governments.

3. The appointment will be made on deputation on foreign service terms basis initially for a period of three years, which can be extended for a period not exceeding seven years, and will be governed by the instructions issued by DOPT vide OM No:6/8/2009-Estt.(Pay II) dated 17.06.2010, as amended from time to time. The maximum age limit for appointment on deputation basis shall be not exceeding 56 years as on the closing date of receipt of applications by CCI. The Commission reserves the right not to fill up any or all the above vacancies.

4. Apart from basic pay, the posts carry DA, HRA and Transport Allowance etc. as per the rates applicable to the Central Government employees from time to time. The fixation of pay/deputation (duty) allowance shall be governed by instructions issued by DOP&T from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the employees of the office of DG, CCI. The DG's office in CCI is an eligible office for allotment/retention of Govt. accommodation from General Pool. The office of DG, CCI is situated at Bhikaji Cama Place, New Delhi-110066.

5. The application in the prescribed Pro-forma, (Annexure-III) complete in all respects may be sent to the undersigned at the following address, through proper channel, latest by **24th September, 2018**:-

Competition Commission of India,
 8th Floor, Office Block, Tower - 1,
 Ring Road - opposite AIIMS,
 Kidwai Nagar (East), New Delhi - 110023.

6. This may kindly be given wide publicity.

Vijay Malhotra
 (Vijay Malhotra)

Deputy Director (HR)

E-mail: hr@cci.gov.in

Encl: As above

To

1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, N. Delhi.
2. The Director (CS), Deptt. of Personnel & Training, North Block, New Delhi-110001 with the request to get this O.M. placed on the DOPT website.
3. All the Ministries/Departments/Organizations of the Government of India/Universities/ Research Institutions/ High Courts/ Supreme Court/ Autonomous/ Statutory Bodies, etc. as per list.

Eligibility criteria for selection/appointment on deputation basis – Professional Staff

Sl. No	Name of Post & Pay Scale/ Pay Level	Qualification/Requirements	No. of Posts
1.	<p>Additional Director General</p> <p>Pay Matrix Level 13 A (Rs.131100-216600)</p> <p>(corresponding to pre-revised pay scale in Pay Band-4 + Grade Pay Rs.8900/-)</p>	<p>Essential:</p> <ol style="list-style-type: none"> 1) Officers of the All India Services or Central Civil Services Group 'A' or Autonomous Organizations or Regulatory Authorities or Universities or Academic or Research Institutions etc. and 2) (a) Working in analogous post or grade; or (b) one year experience in Grade Pay of Rs.8700; or (c) five years in Grade Pay of Rs.7600, or equivalent; and 3) Having experience in investigation/ 'enforcement' of any economic/ regulatory law dealing with regulation/ investigation. <p>Desirable:</p> <ol style="list-style-type: none"> 1. Bachelor's degree in Law/ Economics/ Commerce/ Business Administration with finance & accounts/ CA/CS/Cost Accountant or any equivalent degree considered useful by the Selection Committee. 2. Experience in Competition Law/Matters. 	02
2.	<p>Joint Director General</p> <p>Pay Matrix Level 13 (Rs.118500-214100)</p> <p>(corresponding to pre-revised pay scale in Pay Band-4 + Grade Pay Rs.8700/-)</p>	<p>Essential:</p> <ol style="list-style-type: none"> 1) Officers of the All India Services or Central Civil Services Group 'A' or Autonomous Organizations or Regulatory Authorities or Universities or Academic or Research Institutions etc. and 2) (a) Working in analogous post or grade; or (b) having three years' experience in Grade Pay of Rs.7600; or (c) six years' combined service in Grade Pay of Rs.7600 and Grade Pay of Rs.6600, of which at least two years' service in Grade Pay of Rs.7600; or (d) eight years' service in GP Rs.6600/- or equivalent; and 3) Having experience in investigation under any economic law such as Income Tax, Customs, enforcement etc. dealing with investigation or gathering of intelligence. <p>Desirable:</p> <ol style="list-style-type: none"> 1. Bachelor's degree in Law/ Economics/ Commerce/ Business Administration with finance & accounts/ CA/CS/Cost Accountant or any equivalent degree considered useful by the Selection Committee. 2. Experience in Competition Law/Matters. 	04

3.	<p>Deputy Director General</p> <p>Pay Matrix Level 12 (Rs.78800-209200)</p> <p>(corresponding to pre-revised pay in PB-3 + GP Rs.7600/-)</p>	<p><u>Essential:</u></p> <ol style="list-style-type: none"> 1) Officers of the All India Services or Central Civil Services Group 'A' or Autonomous Organizations or Regulatory Authorities or Universities or Academic or Research Institutions etc. and 2) (a) Working in analogous post or grade; or (b) four years' experience in Grade Pay of Rs.6600 or equivalent; or (c) having a combined service of six years in Grade Pay of Rs.6600 and 5400, of which at least two years in the Grade Pay of Rs.6600; or (d) eight years' experience in Grade Pay of Rs.5400; and 3) Having experience in investigation under any economic law such as Income Tax, Customs, enforcement etc. dealing with investigation or gathering of intelligence. <p><u>Desirable:</u></p> <ol style="list-style-type: none"> 1. Bachelor's degree in Law/ Economics/ Commerce/ Business Administration with finance & accounts/ CA/CS/Cost Accountant or any equivalent degree considered useful by the Selection Committee. 2. Experience in Competition Law/Matters. 	10
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Eligibility criteria for selection/appointment on deputation basis – Support Staff

Sl. No	Name of Post & Pay Scale/ Pay Level	Qualification/Requirements	No. of Posts
1.	<p>Office Manager (Corporate Services)</p> <p>Pay Matrix Level 9 (Rs.53100-167800)</p> <p>(corresponding to pre-revised pay in Pay Band-2 + GP Rs.5400/-)</p>	<p><u>Essential</u> :</p> <p>Officers working in analogous post / grade or two years experience in the grade pay of Rs. 4800 or three years in the grade pay of Rs.4600 or eight years in the grade pay of Rs.4200 or equivalent in the relevant field (Establishment/ Personal Management/Secretarial Practices/Administration).</p> <p><u>Desirable</u>:</p> <p>Higher qualification and experience will be given preference.</p>	02

FORMAT OF APPLICATION

Attested copy of
passport
photograph to be
pasted

1.	Name in Full (IN BLOCK LETTERS)					
2.	Post Applied For (Separate applications are to be sent for different posts)					
3.	Date of Birth (DD/MM/YYYY)					
4.	Date of superannuation (DD/MM/YYYY)					
5.	Service to which you belong					
6.	Office address with Telephone No.					
7.	Residential Address with Telephone No.					
8.	Present post held, along with present Basic Pay with New Pay Matrix Level/ Pay Scale/Pay Band and Grade Pay of the post held, as the case may be					
9.	Educational Qualification (Matric onwards):					
	Exam Passed	Name of University / Institute / Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks (Mention Distinction, if any)

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10.	Please state clearly whether in the light of entries made below, you met the requisite Essential Educational and other qualifications required for the post are satisfied (If any qualification has been treated as equivalent to the one prescribed in the rule, state the authority for the same)					
Qualification/Experience required			Qualification/Experience possessed by			
Essential:			Essential:			
A) Qualification			A) Qualification			
B) Experience			B) Experience			
Desirable			Desirable			
A) Qualification			A) Qualification			
B) Experience			B) Experience			
11.	Details of employment in chronological order) If needed, enclose a separate sheet duly authenticated by your signature in the format given below):					
	Name of Office/ Instt./ Organisations	Post Held (Designation)	Period of service		Nature of Appointment (Regular/ Ad-hoc/ Deputation)	New Pay Matrix Level/ Scale of Pay/ Pay Band and Grade Pay#, as the case may be
			From	To		
12.	Details of experience in chronological order, if any, of handling investigation/ 'enforcement' of any economic/regulatory law dealing with regulation/investigation and experience in Competition Law/Matters (Mention the name of the Economic Laws etc. & specify number of years of such experience):					

13.	Nature of present employment i.e. Permanent / Ad-hoc / Temporary)	
14.	In case the present employment is held on deputation, please state: a) The date of initial appointment. b) Period of appointment with address c) Name of the parent office /organisation.	
15.	Details of training undergone:	
16.	Details of proficiency in computer:	
17.	Any other information, applicant wants to furnish:	
18.	Please state briefly how you find yourself best suitable for the post applied for:	

Applicants not holding the post in the Pay Band / Grade Pay pertaining to Central Government should indicated the equivalence of the pay scale viz-a-viz the Central Government's pay scales.

I have carefully gone through the vacancy circular / advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. It is also certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

Place:-

Date:-

(Signature)

Name: _____

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(Certificate to be furnished by the Employer/Head of office/ Forwarding authority)

Certified that the information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in vacancy circular. If selected, he/she will be relieved immediately.

2. It is also certified:-

- (i) That there is no vigilance / disciplinary case or criminal case pending or contemplated against Shri / Smt./Ms. _____
- (ii) That his / her integrity is certified
- (iii) That his / her CR / APAR dossier in original is enclosed / photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
- (iv) That no major / minor penalty has been imposed on him / her during that last ten years or A list of major / minor penalties imposed on him / her during the last ten years is enclosed (as the case may be).
- (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement

Signature _____

Name and Designation _____

Tel. No. _____

Office Seal

Place :

Date :

List of enclosures:

- 1.
- 2.
- 3.
- 4.
- 5.